## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 98(ND)/2009 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2016

NAME OF THE COMPANY:

Alan Edmerd Birch & Ors.

V/s.

M/s. Werm India Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013.

S.NO. DESIGNATION

REPRESENTATION

SIGNATURE

Anshul Singel, Adv. Petitioner Siddhaeth Shaena, Adr. Respondente

ORDER

List on 7th September 2016.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> (S.K. MOHAPATRA) MEMBER (T)

Dated: 26/07/2016

(Vidya)